

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

22. C.P. 1213/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.12.2020**

NAME OF THE PARTIES: Janhavi Estates Private Limited
SECTION 66 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

None present.

List this matter on 04.02.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)